

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)  
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA (IBC)/783/2023 IA (IBC)/782/2023 IA (IBC)/833/2023 IA (IBC)/834/2023 IA (IBC)/1006/2022 in CP (IB) No.166/7/HDB/2019
<b>NAME OF THE COMPANY</b>	Surya Jyothi Spinning Mills Ltd
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	Surya Jyothi Spinning Mills Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC)/783/2023 & IA (IBC)/782/2023**

**Present:** Ld. Counsel for the Applicant.  
Ld. Counsel for the Respondent.

Both counsels seek adjournment. Prayer is allowed. Matter is adjourned to 15.11.2023.

**IA (IBC)/833/2023 IA (IBC)/834/2023 & IA (IBC)/1006/2022**

**Present:** Ld. Counsel for the Applicant.  
Ld. Counsel for the Respondent.

Matter is adjourned to 15.11.2023 for consideration

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**